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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 11955/2019, CM APPLs. 17715/2020 & 29916/2021**
JASMINDER SINGH SIKKA AND ANR.Petitioners
Through: Mr. Shohit Chaudhry, Advocate.
versus

DIRECTOR OF EDUCATION AND ANR.Respondents
Through: Mr. Abhinav Sharma and Ms. Avsi Malik, Advocates for DOE.
Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates for Amity University.

+ **W.P.(C) 11969/2019 & CM APPL. 29915/2021**
JASMINDER SINGH SIKKA AND ANR.Petitioners
Through: Mr. Shohit Chaudhry, Advocate.
versus

GOVERNMENT OF NCT OF DELHI AND ORS.....Respondents
Through: Mr. Abhinav Sharma and Ms. Avsi Malik, Advocates for DOE.
Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates for Amity University.

CORAM:
HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

% **ORDER**
12.02.2025

The pleadings are complete in both the petitions. Written submissions have been filed.

List for final hearing on 05.05.2025 at 2:30 P.M.

DINESH KUMAR SHARMA, J
FEBRUARY 12, 2025/MR/NA